

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**


(15)

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.09.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.180/9/HDB/2017
NAME OF THE COMPANY	BGR Energy Systems Limited
NAME OF THE PETITIONER(S)	Tecpro Systems Ltd
NAME OF THE RESPONDENT(S)	BGR Energy Systems Limited
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. Blupesh o/o. R. Raghunandan Rao	Advocate	99666 22805	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

CP disposed of by separate orders.

  
Member (T)

  
Member (J)